

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. C.P.(IB)-2394(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Suraksha Asset Reconstruction Ltd

V/s.

RNA Lifestyle Pvt Ltd.

SECTION 7 OF IBC, 2016

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Adv. Rohit Gupta a/w Adv. Sahil Harjani I/b Desai & Diwanji, Counsel for
Petitioner is present through virtual hearing and Adv. Aniruth
Purushothaman, Counsel for the Respondent is present through physical.

At the joint request of the parties list this matter on **16.01.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

Vitthal